

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP No. 3 of 2014 in
Appeal No.88 of 2013

Dated 4th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**NTPC Ltd. Review Petitioner/
Appellant(s)**

Versus

**Central Electricity Regulatory Commission
& Ors.Respondent(s)**

Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Poorva Sehegal

Counsel for the Respondents (s): Mr. Alok Shankar for TPDDL
Ms. Salmoli Choudhuri for R-3 & R-4

ORDER

The Learned Counsel for Respondents seeks some time to file the reply in the Review Petition. Accordingly, they are directed to file the reply on or before 28.2.2014 after serving copy on the other side.

Post the matter for review on **03.03.2014**. In the meantime, rejoinder be filed, if any.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt